

(c) the time by which these are likely to be converted?

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) 495 Telephone Exchanges have been converted into Electronic Exchanges in Orissa so far.

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

(b) No, Sir in view of (a).

(b) Three-Cross-bar Telephone Exchanges are pending for conversion into Electronic Exchanges.

(c) Local call means a call from a subscriber's line to another line on any exchange within the same exchange system. Since Meerut and Delhi are two separate exchange systems, local call facility between these two cannot be provided, as per policy of the Government.

(c) Out of the three cross-bar Exchanges, one is planned to be converted into Electronic during 1996-97 and the remaining two will be converted into Electronic during 9th five year Plan period.

N.M.F.D.C.

Allocation of Additional Natural Gas

422. SHRI RAMA KRISHNA KONATHALA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

424. SHRI SYED SHAHABUDDIN: Will the Minister of WELFARE be pleased to state:

(a) whether the Government of Andhra Pradesh has requested for allocation of additional natural gas to the gas-based power projects at Jegurupadu and Kakinada;

(a) the composition of the Board of Directors of the National Minorities Finance and Development Corporation as on January 1, 1996;

(b) if so, the details thereof;

(b) the total equity capital and working capital of the Corporation as on the above date;

(c) whether the above requests have been considered and acceded to: and

(c) the break-up of equity and working capital between the Centre, the States, State-wise, and other public and private bodies;

(d) if not, the reasons therefor?

(d) the total administrative expenditure during 1994-95, the administrative budget for 1995-96 and the expenditure during April-December 1996;

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). The Government of Andhra Pradesh have requested that the allocation to the two power projects be increased to 1.5 MMSCMD each.

(e) the total amount directly lended to beneficiaries and the number of beneficiaries so far upto December 31, 1995; and

(c) and (d). It has not been possible to consider the above request as the gas projected to be available in Andhra Pradesh is fully allocated.

(f) the total amount advanced to various States for minorities development programmes upto December 31, 1995, State-wise?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The list of Board of Directors as on January 1, 1996 is given in the enclosed statement.

Extension of local call facility from Delhi to Meerut

423. DR. LAL BAHADUR RAWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(b) The total equity capital and working capital of the Corporation as on the above date was:

(a) whether local call facility is being provided to NOIDA, Ghaziabad, Faridabad, Gurgaon from Delhi;

(b) if so, the time by which the Government propose to extend the said facility from Delhi to Meerut; and

| <i>Amount</i> | <i>(Rs. in Lakh)</i> |
|-----------------|----------------------|
| Equity capital | : Rs. 5,795.14 |
| Working capital | : Rs. 6,117.55 |